

Disinvestment in Public Sector Undertakings

1404. SHRI RAMDAS AGARWAL:

DR. Z. A. AHMAD:

SHRI N. E. BALARAM:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have finalised the list of Public Sector Undertakings for disinvestment and if so, what criteria have been adopted while making such selection;

(b) what is the total amount likely to be saved as a result of disinvestment; and

(c) whether it is proposed to disinvest PSU's only in favour of financial institutions; if so, the details thereof; and what amount is likely to be given to the National Renewable Fund?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c) The list of Public Sector Undertakings the shares of which are proposed to be disinvested is under consideration of the Government and shall be laid on the Table of the House when finalised.

Shifting of proposed TV Transmitter from Nagapattinam to Mayiladurai

1405. SHRI SAMAR MUKHERJEE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is a move to shift the proposed TV transmitter at Nagapattinam (Tamil Nadu) to Mayiladurai in Tamil Nadu;

(b) if so, the reasons for this sudden change; and

(c) if not, by when the proposed transmitter would be installed at Nagapattinam?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir. However, another low power TV transmitter has been envisaged to be installed at Mayiladukurai (Mayuram) in Thanjavur district of Tamil Nadu.

(b) Does not arise.

(c) The proposed low power TV transmitter at Nagapattinam is expected to be commissioned into service during the later half of 1992.

Proposal to produce a serial on the novel of Munshi Prem Chand

1406. SHRI SAMAR MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that IRAVATI CHALCHITRA PRAGATI, Bombay has submitted a proposal for producing a serial based on a novel of Munshi Prem Chand;

(b) if so, what action has been taken thereon; and

(c) if not, what is the progress made in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) According to Doordarshan, no such proposal has been received by them from the said organisation under sponsorship scheme which closed on October 31, 1990.

(b) and (c) Do not arise.

Proposals from contenders for Public Broadcasting Rights

1407. DR. BAPU KALDATE:

SHRIMATI KAMLA SINHA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the details of the various proposals received by Government from the contenders for public broadcasting rights;

(b) the details of the offers accepted and rejected stating the reasons for their rejection;

(c) whether, before implementation of the accepted proposals, Government propose to set up Prasara Bharati Corporation; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (d) The Inter-Departmental Committee set up by Government to suggest options available to the Government for implementation of the scheme for offering broadcasting rights to public corporations after making an in-depth study of all the relevant aspects had, *inter alia*, met representatives of groups which had shown interest in setting up and running the new broadcasting channels to elicit their views in the matter. No formal proposals have so far been invited in this regard by the Government and, as such, there is no question of acceptance or rejection of any proposal.

विदेशी कार्यक्रमों की बढ़ती हुई लोक-प्रियता

1408. डॉ० अब्दुल अहमद : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि हमारे देश में पाकिस्तान बंगलादेश और नेपाल दूरदर्शन के कार्यक्रम लोकप्रिय बनते जा रहे हैं; यदि हां, तो उसके क्या कारण हैं ;

(ख) यदि हां, तो देश में अपने दूरदर्शन के कार्यक्रमों को लोकप्रिय बनाने के लिए सरकार को क्या योजनायें हैं ; और

(ग) पहले से स्वीकृत किए जा चुके पुराने धारावाहिकों की संख्या कितनी है

और क्या इन्हें पुनः दिखाए जाने का विचार है ?

सूचना और प्रसारण मंत्रालय में उप मंत्री (कुमारी गिरिजा व्यास) : (क) और (ख) इस बात का कोई स्पष्ट प्रमाण नहीं है। तथापि दूरदर्शन के कार्यक्रम फॉर्मेट में गुणात्मक सुधार लाने के लिए सतत प्रयास जारी हैं ताकि दस-दशकों की रूचि बनी रहे।

(ग) पुरानी प्रायोजन स्कीम के अंतर्गत 19 धारावाहिक पहले से ही अनुमोदित और प्रसारण की प्रतीक्षा में हैं। पहले अनुमोदित और प्रसारित सभी धारावाहिकों को फिर से प्रसारित किए जाने का कोई कार्यक्रम नहीं है।

Caution against privatisation of media

1409. SHRIMATI VEENA VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to a news item captioned "Caution against T.V., Radio privatisation" which appeared in the *Hindustan Times* of October 30, 1991; and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) The contents of the news item have been noted.

Documentary on Deendayal Upadhyaya

1410. SHRI KRISHAN LAL SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a documentary was telecast on T.V. regarding Late Pandit Deendayal Upadhyaya on